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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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CS(COMM) 401/2021

UNIVERSAL CITY STUDIOS LLC AND ORS.

.....Plaintiff

Through: Mr. Raghav Goyal & Ms. P.  
Jaiswal, Advs.  
(M- 7862887964)

versus

MYFLIXER.TO AND ORS.

.....Defendant

Through: Appearance not given.

**CORAM:**

**JOINT REGISTRAR (JUDICIAL), SUDHIR KUMAR  
SIROHI (DHJS)**

**ORDER**

**14.07.2025**

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The right of the defendant no. 1 to 162 to file the written statements had already been closed. (*Refer: Order dated 25.04.2024*)

The service of the defendant no. 163 to 183 to file the written statements had already been closed, vide order dated 28.03.2025.

Ld. counsel for the plaintiff submitted that he has filed the service affidavit regarding the service to defendant nos. 184 to 193, vide diary nos. 4590658/2025 (qua defendant nos. 184 to 186) & 4590578/2025 (qua defendant nos. 187 to 193), but the same are not showing in the notings. Registry as well as the ld. counsel for the plaintiff are requested to take appropriate steps.

List the matter on **03.09.2025**.

**SUDHIR KUMAR SIROHI (DHJS)  
JOINT REGISTRAR (JUDICIAL)**

**JULY 14, 2025/jr**

*Click here to check corrigendum, if any*